

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 518 /Confdl. /2015
II-3-1/2015

Dated 15 May, 2015

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting two days' Workshop on Claim cases under Motor Vehicles Act and Key issues relating to appeals and revisions for Judges appointed under the Act on 20.06.2015 & 21.06.2015 in the Academy. Judges, whose names and postings figure in the endorsement, are directed to attend the aforesaid course.

Conditions for the course:


1. Barring exceptional circumstances, the participants nominated for the Workshop shall not pray for adjustment.
2. The participants are directed to arrange their Board Diaries in such a manner that no case is listed on the dates on which they are directed to attend this Workshop. If cases have already been fixed for the same dates, summons should not be issued. However, if summons have already been issued, the parties should be informed about the change in dates.
3. The participants shall report by 9.30 a.m. on the first day of the Workshop in the Lecture Room of Madhya Pradesh State Judicial Academy Building, Jabalpur.
4. The participants shall come soberly dressed during the entire duration of the Workshop.
5. The participants may bring Laptop Computers or external storage device with them if they find it beneficial.
6. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone No. 0761-2628679 or to Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147 or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. 08878747939 at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles. The judicial officers included in the

Workshop will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

8. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.
9. The accommodation in the Guest House of the Academy shall be available to the participants a day prior to the commencement of the Workshop and upto 10.00 a.m. on the succeeding day of the end of Workshop.
10. The participants shall be provided with tea, breakfast, lunch and dinner during the period of stay for the Workshop, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


15.05.15
" (VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 519 /Confdl. /2015
II-3-1/2015

Dated 15 May, 2015

Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
4. The Accountant General, (II), Gwalior, for information.
5.
 1. Shri Deepesh Kumar Tiwari, II A.D.J., Chhindwara
 2. Shri Dharminder Singh, VI A.D.J., Gwalior
 3. Shri Raja Ram Bhartiya, I A.D.J., Mungaoli, District Ashok Nagar
 4. Shri Mahendra Singh Tomar, IV A.D.J., Bhind
 5. Shri Suresh Singh, A.D.J., Amarwara District Chhindwara
 6. Shri Umesh Kumar Shrivastava, XII A.D.J., Gwalior
 7. Shri Vijay Chandra, III A.D.J., Raisen
 8. Shri Sanjay Kumar Dwivedi, V A.D.J., Gwalior
 9. Shri Vivek Kumar Gupta, VII A.D.J., Gwalior
 10. Shri Deorao Gujarkar, IV A.D.J., Chhindwara
 11. Shri Ram Gopal Singh, III A.D.J., Chhattarpur
 12. Shri Rajaram Badodiya, II A.D.J., Sabalgarh, District Morena

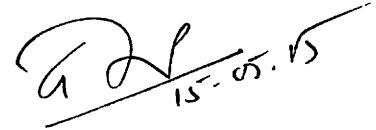
13. Shri Sheikh Salim, XVIII A.D.J., Jabalpur
14. Shri Atul Kumar Khandelwal, I A.D.J., Chhindwara
15. Smt. Manisha Baser, A.D.J., Bagli, District Dewas
16. Shri Mohammad Azhar, XIV A.D.J., Gwalior
17. Shri Shivkant, III A.D.J., Morena
18. Shri Upendra Pratap Singh, XII A.D.J., Bhopal
19. Shri Sharad Bhamkar, I A.D.J., Kotma, District Anuppur
20. Shri Awinash Chandra Tiwari, V A.D.J., Bhopal
21. Shri Dev Narayan Patil, XI A.D.J., Bhopal
22. Shri Rambresh (Yadav), A.S.J., Special Court No. 1, Electricity Act, Bhopal
23. Ku. Nivedita Mudgal, III A.D.J., Guna
24. Shri Arvind Raghuvanshi, V A.D.J., Jabalpur
25. Shri Subhash Solanki, II A.D.J., Dindori
26. Shri Pradeep Soni (Sr.), X A.D.J., Gwalior
27. Shri Makhanlal Jhod, III A.D.J., Chhindwara
28. Shri Tarun Rakesh Stenley, I A.D.J., Umariya
29. Shri Jagdish Chandra Rathore, I A.D.J., Alirajpur
30. Shri Shailendra Kumar Nagotra, III A.D.J., Sehore
31. Smt. Norin Nigam, II A.D.J., Waraseoni, District Balaghat
32. Smt. Kiran Singh, XIV A.D.J., Bhopal
33. Shri Vijay Singh Kawchha, II A.D.J., Vidisha
34. Shri Sanjay Kumar Kastwar, III A.D.J., Rewa
35. Shri Girish Dixit, I A.D.J., Damoh
36. Shri Santosh Prasad Shukla, V A.D.J., Indore
37. Shri Vivek Singh Raghuvanshi, III A.D.J., Jabalpur

For information and compliance with a direction to the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Chhindwara / Gwalior / Ashoknagar / Bhind / Raisen / Chhatarpur / Morena / Jabalpur / Dewas / Bhopal / Anuppur / Guna / Dindori / Umariya / Alirajpur / Sehore / Balaghat / Vidisha / Rewa / Damoh / Indore for information and necessary action with a request to instruct the participants Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information



3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
7. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
8. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
10. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
12. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


15.05.15

*(VED PRAKASH)
REGISTRAR GENERAL

89